

Shri Dinen Bhattacharya (Serampore): In the mean time the workers will be killed. What will be the fate of the workers?

14.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-SIXTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Seventy-sixth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 8th December, 1965."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Seventy-sixth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 8th December, 1965."

The motion was adopted.

14.31½ hrs.

RESOLUTION RE: OIL INDUSTRY

Mr. Deputy-Speaker: The House will now proceed with the further discussion of the following Resolution moved by **Shri P. K. Vasudevan Nair** on the 26th November, 1965:—

"This House is of opinion that in view of the present emergency, the oil industry should be placed in the public sector."

Shri Vasudevan Nair was on his legs. He is not present here.

Shri Warior (Trichur): He is held up at the Coir Board meeting at Ernakulam.

Mr. Deputy-Speaker: His speech is deemed to have been finished. I will now place the Resolution before the House.

Resolution moved:

"This House is of opinion that in view of the present emergency, the oil industry should be placed in the public sector."

There are two amendments. Are they being moved?

Shri Shree Narayan Das (Darbhanga): I beg to move:

"That for the original resolution, the following be substituted, namely:—

'This House is of opinion that a Committee consisting of members of Parliament be immediately appointed to consider the necessity and desirability of placing the oil industry in the public sector in view of the present emergency or otherwise.' (1).

श्री मधु लिंगये (मुंगेर) : मैं प्रस्ताव करता हूँ

कि मूल संकल्प के स्थान पर यह रखा जाये :

"इस सभा का यह राय है कि वर्तमान आपात की दृष्टि में तेल उद्योग का तत्काल राष्ट्रीयकरण करना चाहिये और उस उद्योग के मंचालन में मजदूर, ग्राहक तथा व्यवस्थापकों को हिस्सा देकर प्रशासकीय खर्चा कम करने की दृष्टि से सभी अधिकारियों की तनख्वाह एक हजार या उससे कम रखनी चाहिये।" (2)

Mr. Deputy-Speaker: One hour and eighteen minutes are left for this Resolution.

Shri Shree Narayan Das:

श्री मधु लिंगये : उपाध्यक्ष महोदय, यह जो तेल के राष्ट्रीयकरण का मुझाव